

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(9) T.C.P.(I.B).- 520/9/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: Steelfab Scaffoldings & Engineering Pvt. Ltd.  
V/s  
DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of Insolvency and Bankruptcy Code,  
2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. The matter is adjourned to **09.10.2018 at 3.00 PM.**

SD/-  
**M.K. SHRAWAT**  
**Member (Judicial)**

**08.08.2018.**  
HHS